

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-106**  
IB-657/ND/2021  
New IA-788/2026

**IN THE MATTER OF:**

Manish Aneja & Ors.

.....Applicant

**Vs.**

Revital Reality Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 19.02.2026**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Ms. ANU JAGMOHAN SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Milan Singh Negi, Mr. Sahil Sharma,  
Mr. Surya Pratap, Advs

For the Respondent : Adv Abhishek Anand, Adv Manmeet Singh, Adv  
Anugrah Robin Frey, Adv Yashvardhan Bandi, Adv  
Saru Sharma for R-3, Mr. Sumesh Dhawan, Ms.  
Vatsala Kak, Ms. Khyati Khemka Advs for R-4

**ORDER**

**New IA-788/2026:-**

List this IA on **03.03.2026**.

**Sd/-**  
**(ANU JAGMOHAN SINGH)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**